

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.1- IA(Liq.)/14(AHM) 2024
In
C.P.(IB)/119(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Krishna Colour Chem through its Partner Bhaveshkumar KApplicant

Maniar

V/s

.....Respondent

SpelGranito Pvt Ltd

Order delivered on: 28/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

(Hybrid Mode)

IA(Liq.)/14(AHM) 2024

Despite repeated calls, even in the second round none has appeared on behalf of the applicant / liquidator to press this application.

Re-list on 22.07.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)